

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.11.2021 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	
2.	Comp. App. (AT) (Ins) No. 923 of 2021	Krishna Kumar Srivastava Vs. Jitender Arora, Resolution professional Premia Projects Ltd.	Karan Valecha	
3.	Comp. App. (AT) (Ins) No. 924 of 2021	Soham Polymers Pvt. Ltd. Vs. Flocksur India Pvt. Ltd.	G.P. Madaan	
4.	Comp. App. (AT) (Ins) No. 925 of 2021	Shri Bala Pareek & Ors. Vs. Swami Deen Gupta & Anr.	Lalit Mohan	
5.	Comp. App. (AT) (Ins) No. 926 of 2021	Zillion Infraprojects Pvt. Ltd. Vs. The Indure Pvt. Ltd.	Deep Tarun Bisht	

### **For Admission (After Notice)**

6.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	Sarthak Sharma Nitesh Jain-R2 Pulkitesh Tiwari Gauri Tyagi-R3
7.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Isvar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma-R1 Nikhil Kohli-R2

8.	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr.	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal- R1 Liz Mathew
9.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	
10.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 1118 of 2019	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt. Ltd.	Amish Tandon	Lzafeer Ahmad
12.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd. <b>With</b>	Paritosh Budhiraja	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
13.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda Mrinal Bharat Ram Priyamwada Sinha

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**